

- (ii) Annual Report of the Cashew Corporation of India Limited, New Delhi, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8944/75.]

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

- (i) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Wednesday, the 19th February, 1975, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Central and Other Societies (Regulation) Bill, 1974:—

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Central and Other Societies (Regulation) Bill, 1974, be extended upto the first day of the last week of the Ninety-third Session of the Rajya Sabha."

- (ii) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Thursday, the 20th February, 1975, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Prevention of Food Adulteration (Amendment) Bill, 1974:—

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Prevention of Food Adulteration (Amendment) Bill, 1974 be

further extended up to the first day of the Ninety-second Session of the Rajya Sabha."

13.06 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 24th February, 1975, will consist of :—

- (1) Further discussion on the President's Address.
- (2) Discussion on the Resolution seeking continuance of President's Rule in Gujarat.

As members are already aware, the General Budget for 1975-76, will be presented at 5 P.M. on Friday, the 28th February, 1975.

SOME HON. MEMBERS: rose—

MR SPEAKER: Those who attended the meeting of the Business Advisory Committee will not be allowed to speak.

SHRI H. K. L. BHAGAT (East Delhi): Constitution of Wage Board for..... (Interruptions) working journalists..... (Interruptions).

MR. SPEAKER: It will not be a good practice if they also join here.

SHRI INDRAJIT GUPTA (Alipore): It is not the report of the Business Advisory Committee.

SHR S. M. BANERJEE (Kanpur): Sir, you better allow somebody to decide. It is item 6 and not item 9. What has happened to you?

MR SPEAKER: Kindly sit down, all of you.